



GOVERNMENT OF INDIA

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI

OBJECTION LIST

Application March , April , May & June & July August 2020

S No	Diary No	IA/CA No /CP/IB-No	Matter Name	Section	Main Case No	Advocate Name	Status
1	710102062072020	Rejected	Kalyankari Suppliers Private Limited	Sec. 230-232	2nd Motion	Neeraj Arora	Document not properly uploaded
2	710102062082020	Rejected	RITESH SPINNING MILLS LIMITED	Sec. 230-232	1st Motion	SAHEB SINGH CHADHA	Pgs Not Clear / Vakalatnama Missing 521,534,536,537,538,539,540,54
3	710102061462020	Rejected	Dharam Singh Vs. Registrar of Companies	Sec. 252	NIL	Neha Rani	Case Type Wrong Rejected From AR
4	0710102/06086/2020	Rejected	Akash Singhal Vs. Earth Infrastructure Private Limited	Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service
5	710102062232020	Rejected	Northern Arc Capital Limited Vs. Five Core Electronics Limited Five Core Electronics Limited	Sec 43(1) r/w Sec 44 (1)	IB/1671/ND/2019	Shakunt Saumitra	Page Numbering Not Mentioned
6	710102062242020	Rejected	Northern Arc Capital Limited Vs. Five Core Electronics Limited Five Core Electronics Limited	Sec 66(1)	IB/1671/ND/2019	Shakunt Saumitra	Page Numbering Not Mentioned

7	710102062292020	Rejected	Debashis Nanda	Application under any other provisions-IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear-446,447,453,498,499,501,502,503-507,519,521,522,534,543,544,545,556,594,607,608,613-615,616-625,626,627,630,675,721
8	0710102/03656/2020	Rejected	STATE BANK OF INDIA	22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear
9	710102062092020	Rejected	Northern Arc Capital Vs. Five Core Electronoics Limited	Application under any other provisions-IBC	IB/1671/ND/2019	SHAKUNT SAUMITRA	Page Numbering Not Mentioned
10	0710102/06085/2020	Rejected	Anant Overseas Pvt ltd VS Global Houserware Ltd		IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear
11	0710102/03950/2020	Rejected	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong
12	710102062832020	Rejected	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed
13	710102062812020	Rejected	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed
14	0710102/03530/2020	Rejected	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED	Application under any other provisions-IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done

15	0710102/03554/2020	Rejected	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited	22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear
16	710102/06324/2020	Rejected	KUMAR ALOK Vs. India Power Corporation Limited	Sec. 59	NIL	NIL	Wrong Document / Case Type
17	0710102/03467/2020	Rejected	MONIKA GAUR AHMAD AND ORS. Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Application under any other provisions	Not mentioned	PRINCE MOHAN SINHA	pg-60-107 not clear and case type wrong
18	710102/03491/2020	Rejected	Kashi Viswanathan Sivaraman Vs. Lalit Kishore Aggarwal & Anr.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB/564/ND/2019	Prateek Kushwaha	Pgs Not Clear-239237185167257
19	0710102/06297/2020	Rejected	RAKESH KUMAR SINGALA	Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention
20	0710102/06352/2020	Rejected	VCRM PETROCHEMICALS PVT LTD	Sec 12(2)	ib/718/nd/2019	Deepak Bansal	37&38 Not Clear
21	0710102/06381/2020	Rejected	MANOHAR LAL VIJ	Sec 43(1) r/w Sec 44 (1)	IB/179/ND/2019	c.s Gupta	Pg No 43,67,73,74 The Page is Kept upside Down . And Pg No 95,97to103,111-118 Not Clear
22	0710102/06385/2020	Rejected	POOJA BAHRY Vs. BINAY SARAWGI	Sec 30	IB/871/nd/2019	Law Office of A. Anand	PG NO 249 TO 271
23	0710102/06404/2020	Rejected	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Sec 60(5)	IB/1788/ND/2018	Jatin S Sethi	Pg No 65 Translation
24	0710102/06418/2020	Rejected	CHD DEVELOPERS LIMITED Vs. SHAILENDRA KUMAR AGGARWAL	Rule 154 (1)	ib/1775/pb/2019	c.s Gupta	Proof of Service / Case Type Wrong
25	0710102/06437/2020	Rejected	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited	Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File

26	0710102/06443/2020	Rejected	Shipra Somani Vs. Mayasheel Retail India Limited	IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section
27	0710102/06482/2020	Rejected	Pico Event Marketing (India) Pvt Ltd Vs. Gillis Lockwood Heller	Application under any other provisions- IBC	(IB) NO 100/ND/2019	ADITYA VERMA	Proof of Service
28	0710102/06481/2020	Rejected	Raj Kumar Gupta Vs. RATHI ISPAT LTD	Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing
29	0710102/06483/2020	Rejected	Pico Event Marketing (India) Pvt Ltd Vs. 1. Gillis Lockwood Heller	Application under any other provisions- IBC	(IB) NO 100/ND/2019	ADITYA VERMA	Proof of Service
30	0710102/06487/2020	Rejected	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section
31	710102/06499/2020	Rejected	Rakesh Kumar Jain	Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service
32	710102036052020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE
33	710102036022020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE
34	710102036032020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents

35	710102036002020	Rejected	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents
36	710102036012020	Rejected	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents
37	710102/06434/2020	Rejected	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED	Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document
38	710102/06420/2020	Rejected	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa	Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong
39	710102/06393/2020	Rejected	VARDHMAN LANDCON PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / No Pagination / Every Pgs Not Signed / ROC & Income Tax Service
40	710102/06390/2020	Rejected	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Every Pages Not Sign / No Pagination / Case Type Wrong
41	710102/06305/2020	Rejected	RETRO CONSULTANTS PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / Index Wrong / ROC & Income Tax Service
42	710102/06338/2020	Rejected	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.	Sec 241 (2)	NIL	Shubho Jana	Wrong Document

43	710102/06448/2020	Rejected	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited	Sec. 230-232 - Second Motion	CA/CAA/126/P B/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate
44	0710102/03483/2020	Rejected	Richa gupta Vs. hotel zodiac	Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt
45	0710102/03481/2020	Rejected	ACL Components Limited	Sub-section (l) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear
46	0710102/03498/2020	Rejected	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi	Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events
47	0710102/03516/2020	Rejected	Solitaire Farms Private Limited Vs. Registrar of Companies	Sec 252 (3)		KETAN MADAN	Income Tax Service
48	0710102/03519/2020	Rejected	Shane Haryana Finlease Limited Vs. Registrar of Companies Delhi and Haryana	Sec 252 (3)		NIL	Case Type Wrong / Income Tax Service
49	710102064352020	Rejected	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS	Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED
50	710102064232020	Rejected	SHILPI CABLES PVT. LTD.	Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR
51	0710102/06412/2020	Rejected	TCM-UTM JV Vs. RAJESH JANGRA	Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong
52	0710102/03527/2020	Rejected	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	CP NO/IB/272/PB /2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9
53	0710102/03582/2020	Rejected	Hitesh Bhardwaj Vs. Nistha Bhardwaj	Rule 11 of NCLT	CP/-----2020	Atul Singh	Case type wrong

54	0710102/03595/2020	Rejected	uttam value steels limited Vs. art special situation finance limited	Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong
55	0710102/03610/2020	Rejected	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong
56	710102/06367/2020	Rejected	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA	Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong
57	710102/06339/2020	Rejected	Kanti Mohan Rustgi Vs. ICICI Bank	Sec 60(5)	IB/1081/2016	Kanti Mohan Rustagi	PGS Cut-24-34 / Pg Not Clear-64-68 / Proof Of Service / Case Type Wrong
58	0710102/06430/2020	Rejected	CONCEPT GROUP	IBC Under Sec 9	Company Petition IB (IBC)		page:56-135, 148-227 not clear etc
59	0710102/06409/2020	Rejected	Udit Jain Vs. APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB (IBC)		pagE:42-44 cut
60	0710102/02900/2020	Rejected	L & T FINANCE LIMITED Vs. BRIJ BHUSHAN SINGHAL	IBC under Sec 7	Company Petition IB (IBC)		case type change and vol 2-3 not upload etc
61	0710102/03512/2020	Rejected	RBL BANK LIMITED Vs. GEM BATTERIES PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		page:265-273, 275, 305, 307, 348, 406-410, 128 etc page not clear
62	0710102/03622/2020	Rejected	PUNJAB NATIONAL BANK Vs. BANSAL DIAMONDS PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		16,24 NOT CLEAR
63	0710102/06009/2020	Rejected	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD	IBC under Sec 7	Company Petition IB (IBC)		FORM 2 MISSED PART 3 IRP DETAIL MISSED
64	0710102/06047/2020	Rejected	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		page:25, 31, 54, 84, 86-88, not clear etc

65	0710102/06029/2020	Rejected	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		proof of service missed AND BREIF OF SYNOPSIS MISSED
66	0710102/05995/2020	Rejected	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	Company Petition IB (IBC)		PART-3 IRP DETAIL MISSED FORM 2 MISSED
67	0710102/03583/2020	Rejected	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR
68	0710102/03587/2020	Rejected	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		Pagination missing FILE NOT UPLOAD UNCOMPLETED DOCUMENT
69	0710102/06526/2020	Rejected	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD	IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted
70	0710102/06059/2020	Rejected	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		proof of service missed and page number not mention on every pages etc
71	0710102/03137/2020	Rejected	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home buyer
72	0710102/06574/2020	Rejected	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis
73	0710102/06249/2020	Rejected	Kuldeep Kumar Bassi Vs. CMI FPE	Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.- 145,180,181,242 TRANSLATE
74	0710102/03534/2020	Rejected	SATYADEVĪ ALAMURI Vs. TECPRO INFRA PROJECTS LIMITED	Sec 12(2)	(IB) - 1721(PB)/2019	Bhavana Duhoon	Pg No 8A,11,12 & case type wrong & documents not upload properly

75	0710102/06123/2020	Rejected	K&A Organics Vs. Tamta Construction Co-Private Limited	Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong
76	0710102/06065/2020	Rejected	uttam galva metalics limited Vs. pricewater house coopers professional services	Application under any other provisions-IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong
77	0710102/06064/2020	Rejected	uttam value steel Vs. pricewater house coopers professional services	Application under any other provisions-IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section
78	710102/06589/2020	Rejected	precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd	Sec. 241(1)		SANYAM JAIN	Pgs Not Clear-46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261,262,
79	710102/06563/2020	Rejected	RAM RAKHA KAMBOJ Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)		Laxmi Narayan Taparia	8,10,11,14,17,137, / Translate Pg-60 / Pages Cut-102
80	710102/06261/2020	Rejected	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.	Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102
81	710102/03548/2020	Rejected	Pushpa Shrikant Kulkarni Vs. Unitech Limited	Sec. 73(4)		NIL	Document Not Properly
82	710102/03555/2020	Rejected	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234		RAJNEESH SOOD	Pgs Not Clear-146,191 Petition & Annexure Every Pages Not Sign / Index Not Mention
83	710102/03586/2020	Rejected	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN	Sec. 131(1)		NIL	Not Properly Upload Document

84	710102/06354/2020	Rejected	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Sub-Section (1) Of Section 66.		KARAN MALHOTRA	Not Properly Upload Document
85	0710102/06581/2020	Rejected	IDBI Bank Limited	Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service
86	0710102/06586/2020	Rejected	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited	Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong
87	0710102/03423/2020	Rejected	Global Autotech Limited Vs. Maini Constructions Private Limited	Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181
88	0710102/06394/2020	Rejected	MUKESH KUMAR GUPTA	60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE
89	0710102/06298/2020	Rejected	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG
90	0710102/06287/2020	Rejected	Punjilloyd Ltd Vs. Indian Oil Corporation Limited	60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG
91	0710102/06299/2020	Rejected	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG
92	710102065512020	Rejected	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.	Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED
93	710102065432020	Rejected	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.	Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign
94	710102062742020	Rejected	Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited	Sec 60(5)		Meharia & Compaby	CASE TYPE WRONG,ONLY PROOF OF SERVICE

95	710102/06424/2020	Rejected	Sukhdev Madnani	Application under any other provisions-IBC	IB-461(PB)/2017	SUKHDEV MADNANI	Case Type Wrong
96	710102/06269/2020	Rejected	Alfatech Private Limited Vs. The Registrar of Companies	Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing
97	710102/06245/2020	Rejected	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur
98	710102/06203/2020	Rejected	UPFRONT TRADING PRIVATE LIMITED Vs. Sony Financial Services Limited	Sec. 230-232 (2nd Motion)	CA/CAA/39/ND/2020	VIJAY KUMAR GUPTA	Vakalatnama Missing / Certified Copy Missing
99	710102/03485/2020	Rejected	B L TRADE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	NIL	SAROJ KUMAR SINGH	Case Type Wrong / ROC & Income Tax Service
100	710102/06135/2020	Rejected	RAJESH RAJPAL Vs. RAJPAL POLYTEX PRIVATE LIMITED	Sec. 241/242	NIL	Devesh Arora	Pgs Not Clear 221,222,237,261,262,263,265,291-293,296,303,304,305,306,320
101	0710102/03282/2020	Rejected	Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd	Sec 60(5)		un singh	Memo of Parties & Pages Are Not Clear
102	710102/06619/2020	Rejected	TUSHAN AHUJA Vs. VIPIN AHUJA	Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis
103	710102/03412/2020	Rejected	UJJAWAL GARMENTS PRIVATE LIMITED	Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34
104	710102/03395/2020	Rejected	Noida Power Company Limited	Sec 60(5)	IB/995/ND/2018	NIL	Pgae Not Clear-47,55-57 / 11-14
105	710102/03383/2020	Rejected	Navneet Kumar Gupta	Application under any other provisions-IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80

106	710102/03271/2020	Rejected	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED	Rule 11 of NCLT, 2016	NIL	YASHMEET KAUR	Document Not Upload
107	710102/03252/2020	Rejected	Anil Tayal	Application under any other provisions-IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16
108	710102/03241/2020	Rejected	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd	Application under any other provisions-IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document
109	710102/03152/2020	Rejected	JMS STEEL AND POWER CORPORATION Vs. ANIL MATTA	Application under any other provisions-IBC	IB/995/ND/2018	animesh Rastogi	Index Not Mention / Pg Not Clear-5,9-10,15-18,21-28 / All Page Blur
110	710102/02744/2020	Rejected	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions-IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong
111	710102/02754/2020	Rejected	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL	Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3
112	710102/02749/2020	Rejected	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions-IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong
113	710102/02745/2020	Rejected	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions-IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong
114	710102/06678/2020	Rejected	Serious Fraud Investigation Office Vs. Century Communication Ltd & Ors	Sec 241 (2)		Ashim Sood	Proof Of Service
115	710102/06670/2020	Rejected	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.	Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong

116	0710102/06640/2020	Rejected	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD	Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING
117	0710102/06735/2020	Rejected	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly
118	710102/06730/2020	Rejected	INCOM WIRES AND CABLES LTD.	Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,
119	0710102/06741/2020	Rejected	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.
120	0710102/06779/2020	Rejected	SANTOSHI FINLEASE PRIVATE LIMITED Vs PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED	Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc
121	0710102/02595/2020	Rejected	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED	Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index
122	710102068232020	Rejected	Rakesh Mediratta vs Asian Hotels (North) Ltd	Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore
123	710102/06642/2020	Rejected	J M Financial Asset Reconstruction Company Limited Vs Jord Engineers India Limited	Application under any other provisions	Section-9	Sonal Jain	Case Type Wrong / Registered Office In Mumbai
124	710102/06796/2020	Rejected	K.K GOLYAN Vs nulon india	Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Isue
125	710102/06861/2020	Rejected	Union Of India Through Serious Fraud Investigation Office Vs AMB Buildprop Pvt Ltd & Ors	Sec 241 (2)	NIL	Ashim Sood	Proof Of Service

126	710102068782020	Rejected	Avon Ispat & Power ltd vs hema engineering industries ltd	Section 9		Rohit Bharadwaj	objection- pages39-84, 86-90,104-110, 112,113,116,119-122,124,132-137 pages not clear, 57 missing
127	0710102/06891/2020	Rejected	RP SUNIL KUMAR AGRAWAL Vs			Sunil Kumrar Agarwal	Case Type Wrong
128	710102/06906/2020	Rejected	Stup Consultants Vs Vardhman Infradevelopers	Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly
129	710102036222020	Rejected	PUNJAB NATIONAL BANK Vs. BANSAL DIAMONDS PVT. LTD.	IBC under Sec 7		SUDHIR KUMAR SINGH	document are not completed
130	0710102/06888/2020	Rejected	Lauls limited Vs Mr Sandeep KumarMr Sandeep Kumar	Sec 60(5)	CA/742/2018	KARAN GANDHI	worng case type
131	0710102/06369/2020	Rejected	GAUTAM BUILDERS Vs	Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,36,37
132	0710102068482020	Rejected	JAGDISH SINGH NAIN Vs.	Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done && Index Missing && Proof of services
133	0710102/03487/2020	Rejected	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd	section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded
134	0710102/03623/2020	Rejected	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Sec 60(5)	IB/1665/PB/2018	Shweta Dubey	CASE TYPE IS WRONG
135	0710102/04263/2020	Rejected	GAUTAM BUILDERS	Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear

136	710102060322020	Rejected	MACRO LEAFIN PVT LTD Vs. PRADEEP DOWNHOLE EQUIPMENTS PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB/589/pb/2019	Tarun Jain	PAGINATION IS NOT MENTIONED AFTER PG NO. 6 AND LAST 5 PAGES ARE ALSO WRONGLY ARRANGED
137	0710102/02826/2020	Rejected	M/S AADHYA ENGINEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR
138	0710102/06797/2020	Rejected	GURUANSH REALTECH PRIVATE LIMITED Vs. AACRITY BUILDERS PRIVATE LIMITED CORPORATION	Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination
139	0710102/03138/2020	Rejected	BANK Vs. GULSHAN GABA	Sec 30	1481/PB/2018	NA	sign missed
140	0710102/02946/2020	Rejected	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.	Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI
141	0710102/03134/2020	Rejected	KANHA BUILDERS Vs. ANIL MATTA	any other provision	995/2018	animesh Rastogi	INDEX BLURE, PG 5,5A,9 ,12 ,27,28,35,NOT CLER 41-63 PG MISSED,60,70,73-85 NOT CLEAR AND UPLOAD IN ONE FOLDER
142	0710102/06926/2020	Rejected	Rani Electrodes Ltd. Vs HEMA ENGINEERING INDUSTRIES LTD	IBC Under Sec 9		RAHUL AHUJA	objection - e stamp missing, page - 97,99,100,112,115,118,239-241,affidavit 9(3)b missing
143	710102/06957/2020	Rejected	INDIAN DUROBUILD PVT. LTD. Vs	Sec. 131(1)		ASHISH MIDDHA	Brief Synopsis / List Of Date & Events / Page Not Clear-85,94-95 / Proof Of Service
144	0710102/06057/2020	Rejected	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	IB/922/PB/2018	K.G SOMANI-LIUQUIDATOR	PAGINATION NOT MENTIONED
145	0710102/06200/2020	Rejected	HIM STEEL PVT LTD VS ASHOK RAJA	Sec 43(1) r/w Sec 44 (1)	IB/494/ND/2019	HIMANSHU HARBOLA	DOCUMENTS NOT UPLOADED PROPERLY INDEX PAGINATION IS MISSING

146	0710102/06214/2020	Rejected	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG
147	0710102/06217/2020	Rejected	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG
148	0710102/02098/2020	Rejected	ROHIT SEHGAL Vs. BHAVINDER SINGH KHURANA	sec-33	cp/1525/nd/2019	nipun gautam	175 to 180 180 187 191 etc not
149	710102/06999/2020	Rejected	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur
150	0710102/06996/2020	Rejected	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong format
151	0710102/07001/2020	Rejected	VP SHARMA Vs	Rule 11 of NCLT	CA/CAA/12/ND/2020	VP SHARMA	Document not properly upload
152	0710102/06949/2020	Rejected	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD APADANA	Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT
153	0710102015642020	Rejected	TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS	Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong
154	710102/07060/2020	Rejected	Registrar of Companies Vs M/S LOTUS REALCON LLP	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,

155	710102/07071/2020	Rejected	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605
156	0710102/06937/2020	Rejected	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.	IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & events missed) brief of synopsis missed page 28-31 cut, no record of default given
157	0710102/06959/2020	Rejected	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9		AYUR JAIN	from-5 missing, Br missing page 16, 21-32, 43-45, 51, 52, 53, 54, 55, 56, 76, 94, not clear and page 20 translation etc page not clear
158	0710102/06062/2020	Rejected	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED	IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate
159	0710102/06825/2020	Rejected	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD	IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr
160	0710102/03621/2020	Rejected	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT. LTD.	IBC under Sec 7		Sudhir kumar Singh	all pages are missing after page 29,document not upload properly
161	0710102/06591/2020	Rejected	RANGBARSHI PROJECTS PVT LTD Vs. VIPUL LTD	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc page not clear and court fee and advocate welfare missed
162	0710102/06333/2020	Rejected	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	10/06/2020	88511 67622	debt amount less than 1 cr

163	0710102/07003/2020	Rejected	NARESH BASIA Vs.	Section 94(1)	15/07/2020	9811334094	page:29-31, 38, 39, 42, 56, 57-64, 67, 68, 234, 235, 236-239, 264, 275-276, 280-281, 283, 285-289, 309, 310, 316-318, 320, 323, 373, 388-399, pages not clear and estamp paper missed
164	0710102/06847/2020	Rejected	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7	15/07/2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed
165	0710102/07012/2020	Rejected	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd	Rule 11 of NCLT			No Document Uploaded
166	0710102/01591/2020	Rejected	AGBRO FOODS & FMCG LIMITED Vs	Sec 252 (1)		Dhruv Mishra	Page no. 49,141,147 to 150, 178 Not Clear and page no. 74, 74 Wrong Arrange, Payment DD Expire
167	0710102/07223/2020	Rejected	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore	Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong
168	0710102/07193/2020	Rejected	Hem Singh Bharana Vs	Sec 60(5)	IB-1140/ND/2018	APOORV AGARWAL	page no. 232-325 not clear
169	0710102/07211/2020	Rejected	NEERAJ BHATIA Vs. M/s XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	IB/2460/ND/2019	Neeraj Nhatiya	Page No 8 Not Clear
170	710102/07143/2020	Rejected	De Nora India Limited Vs Mr. Kuldeep Verma Liquidator in the Liquidation Process of Hindustan Paper Corporation Limited	Sec 42	IB/418/ND/2018	AJAY BHARGAV	Page Not Clear- 153,171,183,226,236,239,243,254,

171	710102/07165/2020	Rejected	AN Infracom Pvt Ltd Vs AN Infracom Pvt Ltd	Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57
172	710102/06864/2020	Rejected	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs	Sec. 131(1)		Ramesh Chandra Mishra	MOA & AOA Not Clear / Not Properly Uploaded
173	0710102/07238/2020	Rejected	Promila Ahuja Vs Earth Buildprop Pvt Ltd	Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination
174	710102/07233/2020	Rejected	INDIAN OVERSEAS BANK Vs M/S PIXION MEDIA PVT. LTD.	Application under any other provisions-IBC	IB/438/PB/2018	Anil Kumar	Page Cut-70
175	0710102/07138/2020	Rejected	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload
176	0710102/07235/2020	Rejected	ARVIND GARG Vs. PUNJAB NATIONAL BANK	Sec 60(5)	IB/302/2017		Pages not sign-4/7/49 to 79.83 to 87.95 to 124.129 to 130.134 to 141.185 to 195
177	0710102/06290/2020	Rejected	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Application under any other provisions-IBC	1006/ND/2019		Pg Numbering Not Mention
178	0710102/04341/2020	Rejected	SAMAK LANDSCAPE PRIVATE LIMITED Vs. ASHISH GUPTA	Application under any other provisions-IBC	1176/ND/2019		Index Missing Etc ...
179	0710102/03630/2020	Rejected	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH	Sec 60(5)			pagination not Done

180	0710102/03659/2020	Rejected	CANARA BANK Vs. MR. AASHISH GUPTA	Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match
181	0710102/06137/2020	Rejected	West Haryana Highways Projects Private Limited Vs	Sec 60(5)	IB/685/ND/2020		Case Type Wrong
182	0710102/03209/2020	Rejected	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD	Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp
183	0710102/03206/2020	Rejected	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED	Sec 66(1)	1705/PB/2018		Document Not Properly Upload
184	0710102/03333/2020	Rejected	CHIRAG SHAH Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED	Application under any other provisions- IBC	33/ND/2019		Page No. 352 to 354 & 356 to 360 not clear, 362, 363 Hindi
185	0710102/06442/2020	Rejected	OM PRAKASH VIJAY-LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD	Sec 60(5)	37/PB/2018		Wrong Case Type
186	0710102/06439/2020	Rejected	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		44/252/2020		SELECT WRONG SECTION AND PAYMENT
187	0710102/07228/2020	Rejected	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS	Sec 66(1)	IB/1342/ND/2018	Subhash Chand Goel and Others	Translate page 79.not clear pages- 161 to 225.227 to 229
188	0710102/07044/2020	Rejected	CHANCHAL DUA Vs		IB/659/PB/2016	ABHISHEK Anand	Case Type Wrong
189	0710102/03114/2020	Rejected	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed

190	0710102/03614/2020	Rejected	BEST AGOLIFE LIMITED Vs.	Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index
191	0710102/03606/2020	Rejected	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM
192	710102/07191/2020	Rejected	PRINCIPAL INFOTECH LIMITED Vs PRINCIPAL INSYS PRIVATE LIMITED	Sec. 230-232, Sec 234	1st Motion	Prerna Arora	List Of Date & Events / Page Not Clear-148-201,221,224-232,235-265,274,287-292,309,315-320,336,337,350,354,356,434,447,452,454,457,460-462,465,474,498-503,511,523,524,534,535,536,590,598,620,638,639 / Wrong Arrange-687-691
193	710102/07213/2020	Rejected	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 131(1)		Ramesh Chandra Mishra	Page Not Clear-22-42 / Proof Of Service / Memo Of Parties
194	710102/07239/2020	Rejected	TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service
195	710102/07294/2020	Rejected	Quickcalls Pvt. Ltd. Vs	Sub-section (l) of section 230	1st Motion	Vikrant Rohilla	Missing-51,322 / Page Not Clear-208,217,243,260,323,433,434,436,438,439,440,443,444,445,448,449,450,451,453,454,455,456,457,458,459,461,462,464,465 / Page Cut-483.497
196	0710102/07254/2020	Rejected	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD	Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)
197	0710102/07269/2020	Rejected	Rajiv Khanna Vs Earth Buildprop Pvt Ltd	Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Page not clear 120

198	0710102/07307/2020	Rejected	Ajay Kumar Aggarwal Vs Deputy Commissioner of Income Tax	Sec 60(5)	CP/IB/447/ND/2018	KANISHK KHETAN	Page not clear.132/134/137/138/163/165/168 .Translate pages-135/141/ to 144/165/166/172 to 175
199	0710102/07311/2020	Rejected	RAMJAN KHAN Vs INDIGLOBAL TRADELINKS PRIVATE LIMITED	Application under any other provisions- IBC	IB-1270/ND/2019	Sanjay kohli	Every pages signature.suorting Affidavit
200	710102/07188/2020	Rejected	COMMISSIONER Vs ASHWANI KUMAR GUPTA	Sec 60(5)	IB/343/ND/2017	MADAN LAL GARG	Index Not Mention / File Not Properly
201	710102/06715/2020	Rejected	K.K GOLYAN Vs. NULON INDIA	Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index
202	710102/10147/2019	Rejected	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR	Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly
203	0710102/07076/2020	Rejected	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA	Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong
204	0710102/07121/2020	Rejected	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.	Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly
205	710102/07264/2020	Rejected	Ramit Rastogi - Liquidator Vs GTHS Retails Private Limited	Application under any other provisions- IBC	IB/210/ND/2017	MANSUMYER SINGH	Case Type Wrong / Every Pages Not Sign
206	710102/07296/2020	Rejected	Emerald Lands India Pvt. Ltd Vs	Sec 12(2)	IB/1466/ND/2019	SAVAR MAHAJAN	Annexure Every Pages Signature
207	0710102/07127/2020	Rejected	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED	IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear

208	0710102/07155/2020	Rejected	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD	IBC Under Sec 9		MANISH KUMAR SRIVASTAVA	page:73 not clear
209	0710102/03410/2020	Rejected	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.	IBC Under Sec 9		Atul Sahi	claim less then 1 Cr
210	0710102/06326/2020	Rejected	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	IBC Under Sec 9		Shantanu Derhgawen	page:27, 52, 60, 62, 64, 66, 67, 68, 69, 72, 74, 75-93 etc page not clear
211	0710102/06329/2020	Rejected	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED	IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear
212	0710102/06337/2020	Rejected	HIGH GROUND ENTERPRISE LIMITED Vs. HYDERABAD TRADE EXPOCENTRE PRIVATE LIMITED	IBC Under Sec 9		Shantanu Derhgawen	page:27 not clear
213	0710102/06531/2020	Rejected	OLYMPIA ELECTRONICS PRIVATE LIMITED Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing
214	0710102/07199/2020	Rejected	LEIGHTON INDIA CONTRACTORS PVT. LTD Vs. VIPUL LIMITED	IBC Under Sec 9		RAHULGUPTA	page:311, 313-317, 319, 325, 353, 361, 368, 369, 376-378, 384, 385, 399-400, 413, 414, 433-434, etc page not clear
215	0710102/06624/2020	Rejected	TIGER LOGISTICS INDIA LTD. Vs. JAGUAR OVERSEAS LIMITED	IBC Under Sec 9		Kshitij Mudgal	amount less then 1Cr

216	0710102/06056/2020	Rejected	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED	IBC under Sec 7		sachdev & associates	claim Less then 1 cR
217	0710102/03520/2020	Rejected	MR. RAMESH AGGARWAL Vs. M/S. RG RESIDENCY PRIVATE LTD.	IBC under Sec 7		rishab Garg	single home buyer buy-backn& pages not clear
218	0710102/03607/2020	Rejected	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy
219	0710102/07332/2020	Rejected	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn
220	0710102/07310/2020	Rejected	SUKRITI INFRASTRUCTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body		CHANDRADIP BHARTI	SECTION WRONG DOC PROPER NOT UPLOAD
221	0710102/07339/2020	Rejected	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG	Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear
222	0710102/03618/2020	Rejected	TODAY HOMES NOIDA PRIVATE LIMITED Vs. SSK TRADING PVT. LTD.	Sec 60(5)	923/2018	Apoorv Agarwal	No Sign In Application and All pages are repeated and Documents not properly Uploaded
223	0710102/03591/2020	Rejected	TODAY HOMES NOIDA PRIVATE LIMITED Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 30	923/2018	APOORV AGARWAL	No proof of Service, no sign in application, Page 48,49 repeated, Page 166/168 not Clear and Documents not Uploaded in Sequence

224	0710102/07320/2020	Rejected	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.	Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE
225	0710102/07321/2020	Rejected	Sharma Kalypso Pvt ltd Vs	Application under any other provisions- IBC	IB-1887/ND/2019	NA	pagination missing
226	0710102/07341/2020	Rejected	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)	Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear
227	0710102/06038/2020	Rejected	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	Incomplete Document
228	0710102/03604/2020	Rejected	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE
229	710102/06361/2020	Rejected	UNIQUE ALANKAR JEWELLERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Sec 252 (3)		ARJUNN KUMAR TYAGI	Case Type Wrong / Income Tax Service / Petition Not Signed
230	710102/07277/2020	Rejected	AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD. Vs	Sec. 271-273		JALAJ SRIVASTAVA	Wrong Section Choose
231	710102073372020	Rejected	GIAN CHAND NARANG	Application under any other provisions- IBC	IB/706(PB)/2018	ABHISHEK Anand	PAGE 17 NOT CLEAR AND PAGE 18 TO 20,25 IN HINDI
232	710102072682020	Rejected	santosh sharma Vs. DASH EXPORT PVT LTD	Application under any other provisions- IBC	IB-1388(ND)/2018	SANTOSH SHARMA	PAGE 77 AND 78 NOT CLEAR
233	710102070392020	REJECTED	AKASH SINGHAL	Application under any other provisions- IBC	IB-846/ND/2018	AKASH SINGHAL	DOCUMENT INCOMPLETE
234	0710102/07354/2020	REJECTED	VIVEK PARTI Vs CAPRI GLOBAL PVT. LTD.	Application under any other provisions- IBC	CP/IB/1023/ND/2018	Lakshay Sawhney	Translated page-41/43/45/47/49

235	0710102/07358/2020	REJECTED	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Application under any other provisions-IBC	CP/IB/1006/N D/2019	Anil Kumar	Pages not clear-39 & 40
236	0710102/07359/2020	REJECTED	NARENDER KUMAR SHARMA Vs Chief Environment Officer Circle - 1 U.P. Pollution Control Board	Sec 60(5)	CP/IB/1397 /PB/ 2019	Shubho Jana	Translated pages-34/35/42 / Index (Applicant not signature)unsign pages 1/36
237	0710102/07353/2020	REJECTED	VIVEK PARTI Vs ASHOK MAHINDRU & ORS.	Sec 66(1)	CP/IB/1023/N D/2018	Lakshay Sawhney	Pages not clear-40/43/45/47/92/299/301/360 to 362/370/514/515/525/533/541/543/545/548/549/550/554/559/560/565/568/560/575/581 to 588/591/593/595/604. Translated page-94/96/279/281
238	0710102/07390/2020	REJECTED	Sanjay Gupta Vs Anil Mithas	Sec 43(1) r/w Sec 44 (1)	CP/45/PB/2018	KANISHK KHETAN	Pages not clear-189/191/193/195/204/209/211/212/214/215/216/219/224 to 228/230/232/234/236/240 to 248/251 to 255/270 to 280
239	710102/07352/2020	REJECTED	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited	Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,
240	710102/07370/2020	REJECTED	MARYADA PROJECTS & DEVELOPERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYAN	Sec. 252 (1)		VIKAS KUMAR VERMA	List Of Date & Events / Page Cut-87,100,116 / Income Tax Service / STK-7

241	710102/07366/2020	REJECTED	Harjeet Singh Chadha Vs Chadha Motor Transport Company Private Limited	Sec. 241(1)		Nahush Jain	Page Not Clear-109-110,156,264-266,295-297,311-316,326,336,338-340,376,377-379,381, After Not Page Numbering-381 / Translate-127-131,135,136 / Missing-329-330,371 / 354-After Wrong Arrange Pages / 4 Respondent (Proof Of Service Missing)
242	710102/07371/2020	REJECTED	DAVENDRA KUMAR Vs Deltos Infra Private Limited	Sec. 213,Sec. 241(1),Sec. 242(4)		Aaryan sharma	Petition Every Pages Sign / Wrong Arrange-64,88, / Annuxure Every Pages Sign / Pgae Not Clear-106,113-115,116,119,120,125,126,133,135-137,160,179,188,197,199,200,201,205,206,297,301-304,307-320,322-324,429,430,431,432,433,435,436,437,438,439,440,441,445,446,451,452,462,463,486,506,520,523,525,562,563,908,910,911,974,1021,1026, / Blank Pg-161 / Translate-327 / Page Cut-344,350,356,387,688,689,698,699,701,703,704,706,707-720,732,735,774-776,794,813,/ Missing-400,777,865,866 / 3 Respondent Service Missing
243	710102/07357/2020	REJECTED	ASHA KIRAN NETWORK PRIVATE LIMITED Vs	Sub-section (I) of section 230	1st Motion	Neeraj Arora	Index Wrong Arrange / Pages Not Clear-203,207,222 / Pages Cut-248,254,258,262,266,268,312,334,336,338 / 705-After Not Pagination

244	710102/07299/2020	REJECTED	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi	Sec. 441		Shashwat Bajpai	No Pagination / Every Pages Not Signature / ROC Service
245	710102072652020	REJECTED	JALESH KUMAR GROVER Vs. ANIL NANDA	Sec 25(j)	IB-55/ND/2018	ABHISHEK Anand	PAGE 278-281 NOT CLEAR PG-290-293 FONT SMALL,PG-391 NOT CLEAR PG-401,404 REPEATED,PG-405,457,468,473 BLUR,PG-452,454 CUT,SERVICE TO ALL RESPONDENT
246	0710102064702020/3	REJECTED	Arunav Pankaj	ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR
247	710102/07382/2020	REJECTED	Blackie & sons calcutta & Ors Vs Blackie & Son (Calcutta) Pvt Ltd	Sec 252 (1) - By Government Body	CA/CAA/12/ND/2020	VP. Sharma	Application Every Pages Sign / & Wrong Section
248	710102073672020	REJECTED	Capri Global Capital Limited Vs. ADVANCE HOME & PERSONAL CARE LIMITED	Sec 60(5)	IB/1023/ND/2018	MAYA GUPTA	PAGE NOT CLEAR 33 35-46 79-82
249	710102073762020	REJECTED	vikram tuli Vs. one group (consortium)	Sec 60(5)	ib/923/pb/2018	AKANKSHA SHARMA	165,173-176 181-182 245-216 not clear page
250	710102064702020/4	REJECTED	Arunav Pankaj	Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)
251	710102074142020	REJECTED	Aditya Marine Limited & Ors. Vs. ADITYA MARINE LIMITED	Application under any other provisions-IBC	CP/3569/2019 83/2019	ANUSHREE KAPADIA	SECTION WRONG CASE TYPE WRONG PROOF SERVICE MISSED

252	0710102/07409/2020	REJECTED	Amrita Gujral Vs Hyperhire India Private Limited	Sec. 242(4)	CP/38/241-242/PB/2020	ANUJ JHAWAR	Unsign Pages-1,14 to 17
253	0710102/07413/2020	REJECTED	ADVANCE SURFACTANTS INDIA LIMITED Vs	Application under any other provisions-IBC	CP/IB/ 922 /PB/2018	K.G. Somani - L	Unsign pages-3 to 7,74,75,Pages not clear-37 to 42
254	0710102/07412/2020	REJECTED	Deepika Bhugra Prasad Vs Shikhar Chandra Jain & Ors.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	CP/IB/867/PB/2019	NIPUN GAUTAM	Pages not clear-47,108,295
255	0710102/07418/2020	REJECTED	SUNIL HANDA AND ORS Vs TODAY HOMES NOIDA PVT LTD	Sec 60(5)	C.P. NO. 923 OF 2018	Vaibhav Singh	Unsign Pages-1,3 to 6,9 to 62,
256	0710102/07430/2020	REJECTED	NISHANT GAURAV GUPTA Vs	Sec. 45 (1)	CP/IB/818/PB/2018	Nishi Chaudhary	Pages not clear-51 to 99,101 to 110,134 to 139,144 to 148
257	0710102/07421/2020	REJECTED	Hitesh Bhardwaj Vs Delhi Apartments Pvt. Ltd.	Application under any other provisions	CP/70/2020	Atul Singh	Memo of party/Unsign pages-1,3 to 21,23,Translate page-59
258	0710102/07449/2020	REJECTED	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs NEEMRANA HOTEL PVT LTD	Rule 11 of NCLT	CP/401/ND/2017	Nidhi Mohan Parashar	Unsign pages-3 to 10
259	0710102/07432/2020	REJECTED	SH. ANIL KHEATERPAL Vs M/S INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	IB-569{ND/2018	Ashish Aggarwal	Pages not clear-35,79,80 to 89,93 to 142,145 to 148,168,207 to 213,225,261
260	710102073802020	REJECTED	Kamal Dewan Vs. Registrar of Companies	Rule 11 of NCLT		Ajay Singh	MAIN CASE NUMBER MISSING,WRONG CASE TYPE,TRUE COPY STAMP
261	710102073832020	REJECTED	RAJEEV LOCHAN	Application under any other provisions-IBC	IB-1125/ND/2019	RAJEEV LOCHAN	PAGE-16 CUT,TRUE COPY STAMP MISSED

262	710102073742020	REJECTED	ACCULINE POWER CONTROLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	CP-56/252/ND/2018	VISHAL GUPTA	wrong section,affidavit missed,
263	710102064922020	REJECTED	Rakesh Kumar Jain	Sec 60(5)	(IB)-917(ND) / 2019	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED
264	710102/07428/2020	REJECTED	SHRI ISHWAR CHAND JINDAL Vs MAGNUM STEEL AND POWER LIMITED	Rule 11 of NCLT	NIL	MANOJ KUMAR GARG	Case Type Change / Proof Of Service / Main Case Number Missing
265	710102/07437/2020	REJECTED	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Harvna	Sec 252 (3)		Rohit	STK-7 Missing
266	710102/07448/2020	REJECTED	DEVBHUMI INFRASTRUCTURE LIMITED Vs Registrar of Companies NCT of Delhi and Harvna	Sec 252 (3)		Rohit	STK-7 Missing
267	0710102/06251/2020	REJECTED	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs.	Sec 252 (3)	866/252/2019	Surender Singh	Sign on application missed and advance service to income tax
268	0710102/07520/2020	REJECTED	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.	Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing
269	710102/06738/2020	REJECTED	SURDEEP MINERALS & MINING PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (1)		SHARAD RAJWANSHI	Case Type Wrong / Missing-208

270	710102/07343/2020	REJECTED	Ankur Properties Pvt Ltd Vs Registrar of Companies NCT Delhi & Harvana	Sec 252 (1)		Rahul Shukla	ROC & Income Tax Service / Master Data / Pages Not Signature-25-60 / Wrong Section Mention In Index
271	710102/07362/2020	REJECTED	rose india technologies pvt ltd Vs registrar of companies new delhi	Sec 252 (3) - By Government Body		deepti grover khanna	Index Wrong / No Pagination / All Pages Cut / 56-After No Pagination
272	710102/06960/2020	REJECTED	Bharti Airtel Limited Vs	Sec. 230-232 - Second Motion		Tanmay Sharma	Case Type Wrong / Wrong Document
273	710102/06990/2020	REJECTED	SOMORO INNOVATIONS PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		NIKSHUBHA SETHI	Case Type Wrong / Page Not Clear 51,75,79-80,85,88,90,92,95,101,102,104,127,128,129,135,177-178,208,224,226,227,230,234,235,238 / STK-7 / Total File Blur
274	0710102/07588/2020	rejected	SANJAY SINGH & ANR. Vs. VIPUL LIMITED	Rule 11 of NCLT, 2016	IB/2507/ND/2019	Nithin Chandran	page Not Clear 26,35 /& Case Type Wrong & Proof Service Missing R-2 TO R-7
275	0710102/07556/2020	rejected	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI	Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose
276	0710102/07559/2020	rejected	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data
277	0710102/07539/2020	rejected	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED	Sec 60(5)	Diary No. 0710102/03620/ 2020 Main Case	MISHA	Case Type Wrong & Main Case No Missing
					Diary No		

278	0710102/07473/2020	rejected	Richa Gupta Vs M/s Hotel Zodiac Private Limited	Sec. 241(1)		RANJANA ROY	Translate-425 / Page Not Clear-432m456,457,458m459,460,463,465,467,509,511,514,516,518 / Missing-453 / Advance Service
279	0710102/07506/2020	rejected	Habitat Royale Land Investments Pvt Ltd Vs	Sec. 230-232 - Second Motion	CA/CAA/24/PB /20202	Rajeev K Goel	ACCOUNTING TREATMENT CERTIFICATE
280	0710102/07442/2020	rejected	GURMEET SINGH Vs REGISTRAR OF COMPANIES OVERSEAS	Sec 252 (3)		PRINCE MOHAN SINHA	Articles Of Association Not Clear / Missing-140 / Income Tax Service
281	0710102/07440/2020	rejected	CORPORATE & FINSER LIMITED Vs Registrar of Companies NCT of Delhi and Harvana	Sec 252 (3)		Rohit	Advocate Detail Missing In Index
282	0710102/07468/2020	rejected	T.P.S BUILDCON LIMITED Vs Registrar of Companies NCT of Delhi and Harvana	Sec 252 (3)		Rohit	Advocate Detail Missing In Iknex
283	0710102/07516/2020	rejected	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana	Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear-67,78,82,83,86,89,91,93,94,98,101,106,109,110,111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service
284	0710102/07527/2020	rejected	DEEPA AUTO INDUSTRIES PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (3)		Mohit Mehra	Case Type Change / List Of Date & Events / Page Not Clear-158-163
285	0710102/07560/2020	rejected	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75-77,79,84,85,89,91,93,98,103,104,105,106,108,109,

286	0710102/07481/2020	rejected	MONK MEDISOLUTIONS PRIVATE LIMITED Vs	Sec 252 (1)	COMPANY APPEAL NO. 224/252/ ND/2020	Swarnika Agarwal	Wrong Section & Document Not Properly Upload
287	0710102/07488/2020	rejected	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Sec. 73(4)		Sandeep Mishra	Form 11 missed and no Sign of Advocate in Vakaltnama
288	0710102/07485/2020	rejected	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Sec. 73(4)		Sandeep Mishra	Form 11 missed and no Sign of Advocate in Vakaltnama
289	0710102/07487/2020	rejected	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Sec. 73(4)		Sandeep Mishra	Form 11 missed and no Sign of Advocate in Vakaltnama
290	0710102/07446/2020	rejected	SHRI VISHWANATH AGRAWALLA Vs Eicher Motors Limited	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32		Manuj Sabharwal	P- 53 No clear, No MoA and No AoA
291	0710102/07569/2020	rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/20 17	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures
292	0710102/07564/2020	rejected	Forgings Private Limited Vs Indiabulls Housing Finance limited	Application under any other provisions- IBC	IB/455/PB/201 7	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear
293	0710102/07566/2020	rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/20 17	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures
294	0710102/06626/2020	rejected	INDIAN OVERSEAS BANK Vs PEARL VISION PRIVATE LIMITED	Application under any other provisions- IBC	IB- 419/PB/2018	NA	volume wise index missing
295	0710102/06674/2020	rejected	Kashi Viswanathan Sivaraman Vs PTC Engineering (India) Pvt. Ltd. & Ors.	Sec 43(1) r/w Sec 44 (1)	IB- 470/ND/2017	Prateek Kushwaha	Incomplete Document & Volume wise index missing etc
296	0710102/06621/2020	rejected	INDIAN OVERSEAS BANK Vs PIXION MEDIA PRIVATE LIMITED	Application under any other provisions- IBC	IB- 438/PB/2018	NA	volume wise index missing

297	0710102/07422/2020	rejected	SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	Sec 252 (1)		Kajal Goyal	income tax service & Master Data
298	0710102/07570/2020	rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures
299	0710102/07552/2020	rejected	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Application under any other provisions- IBC	IB No. 1392/(ND)/ of 2019	Harish Taneja	No True Copy Sign
300	0710102/06812/2020	rejected	Manohar Lal Vij Vs	Application under any other provisions- IBC	IB- 1874/ND/2019	NA	Index Missing , Proof of Service
301	0710102/07568/2020	rejected	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures
302	0710102/07312/2020	rejected	FAIRLINK CONSTRUCTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)		NISHA GARG	Case type wrong/Pages not clear-6 to 10
303	0710102/06251/2020	rejected	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs.	Sec 252 (3)	ca/866/252/2019	Surender Singh	Wrong Section
304	0710102/01482/2020	rejected	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	IB-569/2019	NA	case type wrong

305	0710102/07521/2020	rejected	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTI WAL PULP AND BOARD MILLS PRIVATE LIMITED	Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing
306	0710102/07622/2020	rejected	DONRIVER INDIA PRIVATE LIMITED Vs. LIFEST YLE FITNESS PRIVATE LIMITED	Sec. 230-232 - Second Motion	CA(CAA)121/2 019	MOHD NAZIM KHAN	76,78,79,101,103,104,105,106,107, 109,110,112,113,114,115,116,117,1 18,119,120,122,123,124,125,127,12 9,130,132,133,182,183,187,188,189 ,190,192,196,198,208,209,210,214, 215,216- 221,224,225,226,238,242,243,244- 248,250,276,283,284,294,295,296,2 97,298,299,300,301,302,310,311,31 2,313,315,316,317,326,339,342,343 / Condonation Of Delay (Seprate Filing) / Original Order Copy
307	0710102/07614/2020	rejected	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	Application under any other provisions	NA	Radhika Kumari Rai	Case Type Wrong / Main Case Number Not Mention / Page Not Clear-74-76
308	0710102/07607/2020	rejected	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	Sec. 230-232, Sec 234	FRESH	NA	Brief Synopsis / Page Cut- 218,220,223,229,247 / Page Not Clear- 222,225,226,232,233,234,235,236,2 37,238,241,242,243,258,260,261,26 4,265,266,267,269,270,271,272,273 ,274,275,277,278,280,284- 301,311,323,338,351,371,374,375,3 76,377,378,379,380,381,382 / Original Order Copy / Accounting Treatment Certificate(133)

309	0710102/06944/2020	rejected	ELANBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED Vs	Sec 252 (3)	FRESH	Angom Sushant Singh	Document Not Properly
310	0710102/07319/2020	rejected	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED	IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr
311	0710102/07427/2020	rejected	HARI SINGH Vs. DYNAMIC AURA LLP	IBC Under Sec 9	FRESH	BHARAT GUPTA	claim amount less than 1 CR
312	0710102/07452/2020	rejected	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. H SK INFRA PRIVATE LIMITED	IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR
313	0710102/07454/2020	rejected	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD	IBC under Sec 7	FRESH	Jatin S Sethi	page:475 black not clear
314	0710102/07514/2020	rejected	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	IBC Under Sec 9	FRESH	AMIT PRABHAT DESHPANDE	amount less than 1 Cr
315	0710102/09375/2019	rejected	SICOM LIMITED Vs. UDAYR AJ PATWARDHAN	Application under any other provisions- IBC	137/2018	PRABHAT CHAURASIYA	soft copy not uplod properly case type wrong
316	0710102/07327/2020	rejected	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Vs. CLC INDUSTRIES LIMITED	Application under any other provisions- IBC	33/2019	HONEY SATPAL	115-117 not clear page

317	0710102/07567/2020	rejected	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED	Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures
318	0710102/07510/2020	rejected	Invicta (India) Private Limited Vs Income Tax Department	Sec 252 (1)		HIMANSHU HARBOLA	Annexure Every Pages Sign / Petition Not Sign
319	0710102/07476/2020	rejected	Rajendra Kumar Goel Vs Registrar of Companies Delhi & Haryana	Sec 252 (1)		DUSHYANT KUMAR	STK-7 (Company Name List) / Prayer Pg-41 (Applicant Signature) / News Paper Translate-93-108
320	0710102/07581/2020	rejected	KVM CONSTRUCTIONS PRIVATE LIMITED Vs Registrar of companies NCT of Delhi and Harvana	Sec 252 (3)		Ayush Gupta	Page Not Clear- 24,58,64,77,80,86,88,91,98,99,102, 103
321	0710102/07562/2020	rejected	ELLORA COMMOALES PRIVATE LIMITED Vs	Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-272,595-602,609-611,642,674-689,692,693-704,720-726,741,1375,1376,1402,1437,1482 ,1493
322	710102069172020	rejected	Alok Sharma Vs. IP Constructions Pvt. Ltd.	Sec 60(5)	IB-593 OF 2018	VARSHA BANERJEE	PG- 126,255,260,261,263,266,267,277,2 83,288- 290,292,295,296,302,315,322,349,3 52,569,570,702 NOT CLEAR PG-169- 172,178-181,200-202,211,212,217- 218,332-342,368-371,517-520,527- 540,574-590,601-608,696-698,780- 787,805 font small,PG-140,143,154 MISSED PG-155 REPEATED
323	710102067772020	rejected	Sanjay Jain Vs. Nilesh Sharma Resolution Professional	Sec 60(5)	IB- 1771/ND/2018	VAIBHAV TYAGI	PG-22,23,49,57-70,82,142,189 BLACK PAGE NOT CLEAR, PG- 44,46,47,106,242 MISSED PG-136 BLUR PG-224-227 FONT SMALL

324	0710102076272020	rejected	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD	Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong
325	0710102/07597/2020	rejected	Mohan Lal Jain Vs Kaliber Associates Private Limited	Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed
326	0710102/07621/2020	rejected	M L Gupta Vs Lifestyle Fitness Private Limited	Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages
327	0710102/07618/2020	rejected	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed
328	710102070442020	rejected	CHANCHAL DUA	Application under any other provisions	IB-659/PB/2016	ABHISHEK Anand	CASE TYPE WRONG,PG-142 MISSED
329	710102070392020	rejected	AKASH SINGHAL	Application under any other provisions- IBC	IB-846/ND/2018	AKASH SINGHAL	PG-15-17 CUT
330	0710102/07500/2020	REJECTED	ECE INDUSTRIES LTD Vs. THREE C PROJECTS PVT LTD	Sec. 230-232 - Second Motion	CA(CAA)15/2020	RAJEEV GOEL AND ASSOCIATES	Registered Office Kolkata
331	0710102/07646/2020	REJECTED	IDBI BANK Vs.	Sec 60(5)		RAJIV RANJAN RAJ	Unsign pages-47 to 54,237 to 253,pages not clear-74
332	0710102/07651/2020	REJECTED	EDELWEISS ASSET RECONSTRUCTION COM LTD Vs. ADEL LANDMARKS LIMITED	Application under any other provisions- IBC		Sanjay Bhatt	Index (Applicant not signature) Pages not signature-34 to 74,83 to 173.Pages not clear-46,52,53,57,58,60 to 68
333	0710102/07654/2020	REJECTED	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)		Iggu Chittiappa	Pages not clear-61 to 70,90 to 98,160,165 to 189.after pages 70 not pagination
334	0710102/07630/2020	REJECTED	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose

335	0710102/07650/2020	REJECTED	PREMIA PROJECT LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED	Sec 60(5)	IB-104/2018	N A	Page no-62,126 is missing.page not clear-164,165,166
336	0710102/03497/2020	REJECTED	PUNJAB NATIONAL BANK Vs SSK TRADING PVT LTD	IBC under Sec 7		vivek jain	page:110-112 cut, 203,225 not clear
337	0710102/07247/2020	REJECTED	Carol Infrastructure Private Limited Vs Dhanversha Builders Private Limited	IBC Under Sec 9		Minakshi Jyoti	page 368-369 pages are cut
338	0710102/07180/2020	REJECTED	Drive India Enterprise Solutions Limited Vs BTM Exports Limited	IBC Under Sec 9		Wadia Chandy	Page 72, 73 repeated 281-282 page repeat 72,, 1204-1205,1207-1242, 1267,1283,1285,1298, 1300,1303, 1351, 1368, 1347, 1378,1387-1388, 1394-1401, 1408, 1754- 1786, 2369, 2403 not clear 73, 555-589, 1529- 1564 page missed 1255- 1265 and 3003-3016 page cut
339	0710102/07181/2020	REJECTED	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. ESSLINE ENGINEERS AND CONSULTANTS PRIVATE LIMITED	IBC Under Sec 9		Wadia Chandy	Page 50-53, 56-88, 99,100,108, 112, 116- 120, 128, 129, 132, 137, 1117 to 1122 not clear page 323 missed 65- affidavit missed
340	0710102/07232/2020	REJECTED	Sh. Anil Agarwal Vs Sh. Sunil Gupta	Section 94(1)		pinnacle law	page 252-258 not clear etc
341	0710102/07202/2020	REJECTED	Mr. Sandeep Dutta Vs Agrante Realty Limited	IBC under Sec 7		SHLOK CHANDRA	list dates & event and brief of synopsis missed etc
342	0710102/06822/2020	REJECTED	OWC APAC PRIVATE LIMITED Vs	IBC Section 59		Akansha A Rathi	page: 120-130, 252, not clear
343	0710102/06802/2020	REJECTED	State Bank of India Vs Sudesh Sharma	Section 95(1)		Aditya Vikram Gupta	815 to above wrong page numbering (volume 4 and 5 page number not in sequence)

344	0710102/06799/2020	REJECTED	State Bank of India Vs Balbir Sharma	Section 95(1)		Aditya Vikram Gupta	volume 2(186-396 page) missing
345	0710102/06092/2020	REJECTED	Suraj Kumar Kaushal & Others Vs SARVOTTAM REALCON PRIVATE LIMITED	IBC under Sec 7		Suraj Kumar Kaushal	petition sign missed, affidavite missed, proof of service missed and vakalatnama missed etc, demand notice missed . uncompleted document
346	0710102/06071/2020	REJECTED	P.R. ROLLING MILLS PVT. LTD. Vs HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9		nivedita R. Sarda	page:80, 84 not clear
347	0710102/03608/2020	REJECTED	Piramal Enterprises Limited Vs M/s Logix Soft-Tel Private Limited	IBC under Sec 7		Shashank Agarwal	proof of service missed
348	0710102/03496/2020	REJECTED	PUNJAB NATIONAL BANK Vs BANSAL DAIMONDS PVT LTD	IBC under Sec 7		vivek jain	page:188 not clear
349	0710102/07266/2020	REJECTED	Pride India Engineering Solutions Private Limited Vs Hema Engineering Industries Limited	IBC Under Sec 9		Himanshu Gupta	objections-page44-51,57,58,63-67,76-114not clear,page59-62 cut & not clear
350	0710102/07267/2020	REJECTED	Pride India Engineering Solution Vs Hema Engineering Industries Limited	IBC Under Sec 9		Himanshu Gupta	objections- page42-57,61-64,76-78,80,81,84,86,88-96,159-164not clear, pages101-105,111-117,119-138,140-150cut¬ clear,form 2 of irp missing
351	0710102/07434/2020	REJECTED	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited	IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore

352	0710102/07469/2020	REJECTED	JAIN FACILITY MANAGEMENT PRIVATE LIMITED Vs K.S.N. BUILDCON PRIVATE LIMITED	IBC Under Sec 9		Gulshan kr sachdev	objection-default amount less than 1 crore
353	0710102/07535/2020	REJECTED	Oswal Minerals Ltd Vs	IBC Under Sec 9		SAURABH JAIN	objections-page 44,45,50,56,62,68,,74,79,81,prrof of service missing
354	0710102/07554/2020	REJECTED	Melange Systems Pvt. Ltd. Vs Palmohan Electronics Private Limited	IBC Under Sec 9		Sudhanshu Prakash	objections-page 93,95,97,99cut
355	0710102/07604/2020	REJECTED	Rajesh Sabharwal Vs Desein Private Limited	IBC Under Sec 9		NITIN KUMAR KAUSHIK	objection-default amount less than 1 crore
356	0710102/07606/2020	REJECTED	Bandari Venkataiah Vs HIL (INDIA) LIMITED	IBC Under Sec 9		Sameer Rastogi	objections-page36,37,40,44,121,122,125-130 cut & blur from side page 82-84,86-111 not clear
357	0710102/07642/2020	REJECTED	Sondhi Travels Vs Naveen Tours Private Limited	IBC Under Sec 9		RAKESH WADHWA	objection-default amount less than 1 crore
358	0710102/07688/2020	REJECTED	Golden Homeland Agencies LLP Vs Indiabulls Real Estate Limited	IBC Under Sec 9		RAVI RAGHUNATH	objections-page-89,90,96,122,124-127,134,138,166-168,221,223,224,244-246,242 not clear &page-91,92,135-137,175-177,187,212-216,219-220,251,252 translation missing&page 99,101,103,105,107,111,113,115,117 cut from above
359	0710102/07725/2020	REJECTED	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)

360	0710102/07717/2020	REJECTED	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD	IBC under Sec 7		SHAMBO NANDY	objections-documents not uploaded
361	0710102/07508/2020	REJECTED	Dilwara Leasing and Investment Limited Vs Vibrant Buildwell Private Limited	IBC under Sec 7		Anand Mohan Mishra	objections-page 33,34,41,49,51,52,77-79,89,90,143,144,313,323,342,347,359,369,370,374,377 not clear page 273,356-cut
362	0710102/06547/2020	REJECTED	SRK STEEL FAB PRIVATE LIMITED Vs ROC DELHI	Sec 252 (1)		N K SHARMA	Page Not Clear-20,29,144,178,238,241,242,334,337,357,362,363,364,365,366-373 / Missing-156,250-277,338,340 / Income Tax Service
363	0710102/07170/2020	REJECTED	Mohd Zuvaib Khan Vs Registrar of Companies	Sec 252 (3)		ANJALI YADAV	Income Tax Service / Page Not Clear-84,95,96,97,132,137,164 / Brief Synopsis
364	0710102/07200/2020	REJECTED	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited	Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354
365	0710102/07550/2020	REJECTED	Blackie & Son (Calcutta) Pvt Ltd Vs	Sec. 230-232 - Second Motion	CA/CAA/12/ND/20202	Rajeev K Goel	Page Not Clear-580-582,604-606
366	0710102/07635/2020	REJECTED	Manik Chawla Vs The Registrar Of Companies	Sec 252 (3)		INDO LEGAL SERVICES	Brief Synopsis & List OF date and events & Income Tax Service &STK-7 missing
367	710102075132020	REJECTED	Jitender Arora Vs. Nisus Finance & Investment Manager LLP & Anr.	Sec 60(5)	(IB) 1348/(ND)/2019	Shweta Saini	PG-169,173,176-179 OVER WRITING

368	710102017622020	REJECTED	Serious Fraud investigation office Vs. Sunair Hotels Limited	Sec. 241(1)		Ashim Sood	PG-78,98,116-119,128,132,139,176,177,183,185,186,191,193-195,197-222,224,226,228,229,233,234-237,240-242,244,245-247,255,256,261,275,280,286,297,299,387,388,391,394,395,397,404-407,409,433,451,452,462,463,470,475,482,487,488,491,509,525-564 NOT CLEAR PG-88 FONT SMALL PG-175,184 CUT PG-304 WRONG ARRANGE PG-410G,410H MISSED,PROOF OF SERVICE MISSED BRIEF SYNOPSIS,MOA AND AOA
369	0710102/07674/2020	REJECTED	GREENOPOLIS WELFARE ASSOCIATION Vs Three C Shelters Pvt. Ltd.	Rule 11 of NCLT, 2016	IB/2721/ND/2019	Nithin Chandran	signature missing in application & true copy signature missing
370	0710102/07678/2020	REJECTED	AMIT TYAGI & ORS. Vs INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)		Nithin Chandran	Document Not Upload
371	0710102/07670/2020	REJECTED	PRESTAR INFOTECH PVT LTD Vs ROC	Application under any other provisions	Company Appeal 202 of 2020	aaryan sharma	Page No 7-8Hindi Pages & Income Tax Service Missing
372	0710102/07698/2020	REJECTED	IDBI BANK LTD. Vs	Sec 60(5)	IB/731/ND/2018	mital and mital advocates	true copy signature missing Etc
373	0710102/07691/2020	REJECTED	M/S AHUJA CONCRETE Vs SGK PROJECTS PVT LTD	IBC Under Sec 9	IB/685/OF/2019	KARANPREET SINGH	Case Type Wrong & Wrong Section
374	710102/06275/2020	Rejected	SWAPRA PHARMA PRIVATE LIMITED Vs. The Registrar of Companies	Sec 252 (1)	NIL	Anupam Tripathi	Case Type Wrong

375	0710102/07727/2020	Rejected	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	(IB)-2144jNDj2019	HONEY SATPAL	double Page numbering 31C & Wrong Page Numbering After 61 Page & Page No 74&75 Not Clear
376	0710102/07682/2020	Rejected	MR. RAKESH KUMAR JAIN Vs	Sec 12(2)	IB-2161/ND/2019	NA	Pages 38-44 and 65-81 are not clear
377	0710102/07686/2020	Rejected	RAJEEV LOCHAN Vs	Application under any other provisions- IBC	IB-1125/ND/2019	NA	page 12 & 13 not clear
378	0710102/07702/2020	Rejected	JAIHIND STONES PRIVATE LIMITED Vs ROC	Rule 11 of NCLT, 2016	Appeal no. 69/252/ND/2020	VISHAL GUPTA	Page 11 not clear
379	0710102/07693/2020	Rejected	CENTRAL BANK OF INDIA Vs	Sec 60(5)	IB-731/PB/2018	mital and mital advocates	page 13 to 47 true Copy and Sign missed
380	0710102/07704/2020	Rejected	Rajinder Kumar Vs Delhi District Cricket Association	Sec 252 (1)	CP no. 91/2020	Tanuj Khurana	Wrong Section
381	710102076902020	Rejected	CHANDRA PRAKASH Vs. RCB INFRACONS PVT LTD	Sec 60(5)	C.P. NO. (IB) No. 862 (PB) OF 2020	Sanyam Saxena	25-245 TRUE COPY MISED
382	710102076692020	Rejected	ANANT LEARNING AND DEVELOPMENT PVT. LTD Vs. REGISTRAR OF COMPANIES (ROC)	Sec 252 (3)	APPEAL. 165 ND.2020	Gourav Gupta	WRONG SECTION.
383	710102076852020	Rejected	INTELLICITY SOCIAL WELFARE SOCIETY Vs.	Sec 60(5)	COMPANY PETITION NO. IB-17 / ND / 2019	Pawan Bhushan	true copy sign and stamp missed
384	710102075652020	Rejected	Straight Edge Contracts Pvt. Ltd. Vs. THREE C PROJECTS PVT LTD	Sec 60(5)	(IB) NO. 1718 (PB) OF 2019	Aviral Kapoor	APPLICATION NOT SIGN,PG-34-39,42,48,50,51 NOT CLEAR PG-43 CUT

385	710102/07291/2020	Rejected	CASPER CONSUMER ELECTRONICS PVT. LTD. Vs WELLINGTON TRANSPORTATION PVT. LTD.	Rule16(d),NCLT Rules,2016	1st Motion	NALINI	Case Type Wrong
386	0710102/07715/2020	Rejected	Ms. Mandira Koirala Vs SON/ MANDHIRA PRIJV ATE LIMITED	Sec. 241(1)		Gautam Gupta	Registered Office Gurgaon In Memo Of Parties / Missing-28 / Translate-111 / Page Not Clear-140 / Proof Of Service
387	0710102/07782/2020	Rejected	OBIYAN INFOTECH PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Income Tax Service (DCIT Cell) / Page Not Clear- 35,37,40,50,114,115,118,119, / STK-7 (Company Name List Missing) / Petition Every Pages Signature
388	0710102/07776/2020	Rejected	KDR Services Private Limited Vs ROC DELHI	Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Council Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise
389	0710102/07760/2020	Rejected	JACK ROHAN MARKETING PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Aayush Aggarwal	72,73,74,75,94,95,96 / ROC & Income Tax Service
390	0710102/07769/2020	Rejected	JSS INTERIOR & EXTERIOR PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		AMIT AGRAWAL	Page Not Clear-22,66,84 / Income Tax Service
391	0710102/07772/2020	Rejected	TLS Agros India Pvt. Ltd. Vs	Sec. 230-232, Sec 234	1st Motion	RAVI SHARMA	Pages Not Clear-128,177,343
392	0710102/07781/2020	Rejected	APRICITY INFRATECH PRIVATE LIMITED Vs	Sub-section (l) of section 230	1st Motion	Sachin Arora	Page Not Clear-182,185,407-410,479-482, / Page Cut-402-406,427-430,435-441,460-466,577-578

393	0710102/07728/2020	Rejected	Oswal exports pvt ltd Vs roc	Sec. 230-232 - Second Motion	NIL	Aaryan sharma	Case Type Wrong / Main Case Number Not Mention / Translate- 131,165 / Page Not Clear- 132,210,211,582,951 / Missing- 290,445,737,845-848,977,978 / Wrong Arrange-449,1041 / Wrong Scan-531-536,894-898 / Certified Original Order Conv
394	0710102/07443/2020	Rejected	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 8(2) VS ROC & (EXPERION SALES PVT. LTD.) Vs. REGISTRA R OF COMPANIES	Company Appeal	NA	Lakshmi Gurung	MOA NOT UPLOADED,
395	0710102/07666/2020	Rejected	M/S ACRON AND ASSOCIATES Vs. AH LUWALIA CONTRACTS INDIA LIMITED	Application under any other provisions- IBC	IB-651/2018	sanjay kumar ruia	True Copy Missing
396	0710102/07758/2020	Rejected	RAM SINKANDAR KUMAR & ORS Vs. PUNKAJ JAIN RESOLUTION	Sec 60(5)	IB-415/2019	NILANJAN CHATTERJEE	Pages not clear- 14,15,31,32,42,44,47,48,50 to 53,59,70,71,73 to 76,78,92 to 94,101 to 103,105,110,111,113,115,116,129,1 31,158,177,179,182,186,197,198,21 5 to 217,233 to 237,253,255,273,274,291 to 294,312 to 314,328,330,344,345,359,376,394.3 95,402,403,407,408,412,415,418,42 7,428,444,457 to 475,476,492,495,496,501,502,509,5 38 to 540,543 to 546. Translate page-379,394,427,475. After pages 579 wrong pagination. Vakalatnama-Power of attorney-

397	0710102/07756/2020	Rejected	MOHD NAZIM KHAN Vs. MR. NARESH KUMAR SHARMA	Section 74	C.P. (IB)/519(PB)2 017	MOHD NAZIM KHAN	AFFIDAVIT MISSED
398	0710102/07785/2020	Rejected	TAIPACK LIMITED Vs.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	C.P. (IB)/2574(ND) 2019	NA	Additional docs upload seprate
399	0710102/07711/2020	Rejected	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	Sec 60(5)	C.P. (IB)/563(PB)2 018	Anoop Prakash Awasthi	page,19,20 not clear true copy missed
400	0710102/07486/2020	Rejected	MS. ANU Vs. MR. RAM PAL BHARDWAJ	Sec 60(5)	C.P. (IB)/1481(PB) 2019	Vishal Ganda	PAGES-60 TO 88 NOT CLEAR
401	0710102/07784/2020	Rejected	SAJEVE BHUSHAN DEORA Vs. CARGOMAR PRIVATE LIMITED	Application under any other provisions- IBC	IB-1031/2018	NA	Pg-139,141,142, wrong arrange 179-185 ,19,198-201not clear
402	0710102/07668/2020	Rejected	LARSEN & TOUBRO LIMITED Vs. PUMA REALTORS PRIVATE LIMITED THROUGH RESOLUTION PROFESSIONAL MR. PAWAN KUMAR GARG	Sec 60(5)	C.P. (IB)/934(PB)2 018	ANAND SHANKAR JHA	Volume break after 200. Index (Applicant not signature)pages not clear-137 to 141,169 to 172,174,185,186 to 188,198 to 199,212,215,221
403	0710102/06921/2020	Rejected	RAKESH KUMAR JAIN Vs	Application under any other provisions- IBC	C.P. (IB)/997(ND)2 019	MANOJ KUMAR GARG	PROOF OF SERVICE MISSED
404	0710102/07765/2020	Rejected	SAPAN MOHAN GARG Vs.	Application under any other provisions- IBC	C.P. (IB)/1756(PB) 2018	NA	TRUE COPY MISSED

405	0710102/07680/2020	Rejected	NARMDESHWAR SINGH & ORS. Vs. INDIRAPU RAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	C.P. (IB)/1397(PB) 2019	Nithin Chandran	Unsign pages-1 to 4,6 to 21,23,25,27,39 to 53,149,202 to 205,211 to 213,388 to 390,403 to 405,601 to 604,776 to 779,967 to 968,1241 to 1245,1265 to 1420. Pages not clear-29 to 35,37. Translated pages-29 to 33 36 38
406	0710102/07175/2020	Rejected	AJIT KUMAR Vs.	Rule 11 of NCLT, 2016	NA	NA	proof OF service
407	710102075432020	Rejected	Taminder Kaur Dhupia Vs. Parsavnath development ltd	Section 425		SONAL ANAND & AAYUSH SAI	main case number not mention
408	0710102/07161/2020	Rejected	Vijay Kumar VS Two brothers baverages pvt ltd	Application under any other provisions	IB/1748/PB/2019	Nishi Chaudhary	translate page 35 and 36
409	0710102/07680/2020	Rejected	Narmdeshwar Singh & Ors. Vs INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	CP /IB / 1397/PB/2019	Nithin Chandran	Unsign pages-1 to 4,6 to 21,23,25,27,39 to 53,149,202 to 205,211 to 213,388 to 390,403 to 405,601 to 604,776 to 779,967 to 968,1241 to 1245,1265 to 1420. Pages not clear-29 to 35,37. Translated pages-29 to 33 36 38
410	0710102/07695/2020	Rejected	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekar an	Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103
411	0710102/07716/2020	Rejected	PRAYAG POLYTECH PRIVATE LIMITED Vs PRITHVI PLASTO INDIA PRIVATE LIMITED	Sec. 12A	IB/1727/ND/2019	Arnav Kumar	Unsign pages-1 to 3. Memo of party

412	0710102/07701/2020	Rejected	AALIA CREATIONS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	CP/-----2020	VISHAL GUPTA	Main case no. not mention. Index (Applicant not signature). Unsign pages-1,2. Pages not clear-11 to 21
413	0710102/07714/2020	Rejected	Shamsheer Eqbal Haider Vs Kaushar Alam	Sec. 242(4)	CP/165/241/242/ND/2019	CHANDRA SHEKHAR YADAV	Wrong case type . Page not clear-27.wrong scan page-28
414	0710102/07708/2020	Rejected	Ghanshyam Singh Vs Rabindra Kumar Mintri	Sec 60(5)	C. P. NO. IB-923 (PB/2018)	Akanksha	Wrong scan pages-18,21,26,36. pages not clear-19. page cut-21
415	710102075962020	Rejected	Rakesh Jindal Vs. Pranav Sharma	19(2)	ib/1456/of/2019	rakesh jindal	e-stamp paper wrong
416	710102076522020	Rejected	RP SUNIL KUMAR AGRAWAL	Application under any other provisions-IBC	ib/1896/nd/2019	sunil kumar agrwal	Translated pages-60 to 65 e-stamp paper wrong
417	710102076402020	Rejected	SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	Rule 11 of NCLT, 2016	ib/885/of/2020	neeha nagpal	5 to 23 25,30,31,34,36,37,39,40,41,42,43,52,56,60 not clear
418	710102076102020	Rejected	SHASHI SHARMA-LIQUIDATOR Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	Application under any other provisions-IBC	ib/274/nd/2018		liquadator detail not mention
419	0710102/07789/2020	Rejected	Udayraj Patwardhan-Resolution Professional- Mehak Realtech Private Limited Vs Scilla Biotechnologies LTD. Vs Registrar of companies NCT Delhi & Haryana	Sec 12(2)	IB/168/PB/2019	Sanjay Bhatt	true copy sing missed
420	0710102/07751/2020	Rejected	Scilla Biotechnologies LTD. Vs Registrar of companies NCT Delhi & Haryana	Rule 11 of NCLT		Jessica Virdi	INDEX AND E-stamp missed
421	0710102/07788/2020	Rejected	Rakesh Sareen Vs	Sec 60(5)	C.P. (IB)/1006(ND) 2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut

422	0710102/07749/2020	Rejected	Haryana Carbon Private Limited Vs Haryana Carbon Private Limited	Application under any other provisions	APPEAL/242/ND/2020	SAMAKSH GOYAL	PG-9,10, DIM
423	0710102/07770/2020	Rejected	GURCHARAN SINGH LAU Vs REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Rule 11 of NCLT	Appeal/814(ND)2019	AWNISH KUMAR	PG-20,21 NOT CLEAR
424	0710102/07783/2020	Rejected	Sanjay Garg Vs	Application under any other provisions- IBC	C.P. (IB)/3502(ND) 2019	sanjay garg	index & memo of party missed
425	0710102/03141/2020	Rejected	Bharat Jatropa Garden Estates Private Limited Vs Registrar of Companies	Sec 252 (1)		Ajay Singh	Page Not Clear- 81,93,135,147,145,169,151,351,349 ,185,377,355,375,357
426	0710102/06993/2020	Rejected	GREEN LINE CHEMICALS PRIVATE LIMITED Vs	Sec. 230-232 - Second Motion	CA/CAA/43/PB /2020	Kangan Jain	Blur pages-32,172,187,194,197,
427	0710102/06280/2020	Rejected	RISHU AGENCIES PRIVATE LIMITED & ANR Vs SAFEX COMPLEX PRIVATE LIMITED	Sub-section (l) of section 230	CA/CAA/40/ND /2020	ISWAR MOHAPATRA	Petition & Annexure Every Pages Signature / Page Cut-122,124 / Page Not Clear-129 / Certified Original Order Copy / Condonation Of Delay
428	0710102/07295/2020	Rejected	ANKITA MITHAL Vs CHD DEVELOPERS	Sec. 73(4)		Aneesh Mittal	Form-11 & Page-8 Missing
429	0710102/07536/2020	Rejected	SPYSR SERVICES PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (3)		Shivam Garg	77,79,80,90,98,100,113 / Income Tax Service DCIT Cell
430	0710102/07396/2020	Rejected	ISHWAR CHAND JINDAL Vs MAGNUM STEEL AND POWER LIMITED	Sec. 241(1),Sec. 242(4)		MANOJ KUMAR GARG	Missing-198-272
431	0710102/07603/2020	Rejected	Rajani Cotton Private limited Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		OM Saran Gupta	Page Not Clear-145,146,147,148 / File Not Properly Uploaded / Index Missing / Income Tax Service / 1-10 Missing Pages

432	0710102/07584/2020	Rejected	JHARIPANI ESTATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1) - By Government Body		RASHMI JAIN	Memorandum Of Appearance Advocate Signature
433	0710102/07587/2020	Rejected	HATBUSHA FRAGRANCE PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)		RASHMI JAIN	List Of Date & Events / Brief Synopsis / Memorandum Of Appearance Advocate Signature
434	0710102/07791/2020	Rejected	Sourabh Agarwal Vs The Registrar of Companies	Sec 252 (3)		Suresh Chandra Sharma	Case Type Wrong / Page Not Clear-27-49,50,51,87,88,89,90-99,105,106,130,131,132,133,134,135,136,137,147,148,171-182,189,190 / Income Tax Service DCIT Cell
435	0710102/07696/2020	Rejected	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs	Sec. 131(1)		Ramesh Chandra Mishra	Memo Of Parties / Council Detail Missing / ROC Service
436	0710102/07807/2020	Rejected	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED	Sec 60(5)	C.P. (IB)/1731(ND) 2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.
437	0710102/07475/2020	Rejected	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	IBC Under Sec 10	NA	Bilal Ali	page:35, 58, 60, 61-62, 65-68, 69-81, 110--116, 119, 120, 135, not clear and hindi translate true copy sign missed advocated welfare missed and court fee missed
438	0710102/07824/2020	Rejected	ORATOR MARKETING PVT .LTD Vs. ORTATOR MARKETING PVT.LTD	IBC under Sec 7	NA	LZAFEER AHMAD B F	page:15 cut
439	0710102/07287/2020	Rejected	M/S FURNACE METTALIKS Vs. RAT HI STEEL AND POWER PVT LTD	IBC Under Sec 9		Vikas Sharma	page:35-51 not clear page 72-73 cut etc, cd details change

440	0710102/06852/2020	Rejected	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	IBC under Sec 7		Srijan Sinha	all document not clear
441	0710102/06523/2020	Rejected	Anil Kumar Sharma Vs Vijender Singh & Ors.	Sec 66(1)	(IB)/398(PB)2017	Prateek Kushwaha	page -330,323 not clear
442	0710102/06860/2020	Rejected	Deepika Bhugra Prasad Vs Kapil Gupta & Anr.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB-1510-ND-2019	Prateek Kushwaha	PAGE-121,123, NOT CLEAR,PG-250 MISSED
443	0710102/07834/2020	Rejected	New Okhla Industrial Development Authority Vs Sanjay Gupta	Sec 60(5)	C.P. (IB)/45(PB)2018	Sourav Roy	TRUE COPY MISSED
444	0710102/07832/2020	Rejected	Woolways India Limitd Vs Standard Chartered Bank	Application under any other provisions- IBC	C.P. (IB)/29(ND)2018	SAJEVE BHUSHAN DEORA	Pg-31 WRONG ARRANGE
445	0710102/08899/2019	Rejected	Punjab National Bank Vs Bhushan Power & Steel Ltd.	Sec 60(5)	C.P. (IB)/202(PB)2017	ARVIND KUMAR GUPTA	CASE TYPE WRONG
446	0710102/07846/2020	Rejected	Karnataka Bank Ltd. Vs Resolution Professional (Ortel Communications Ltd.) & Ors.	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	sing miss print true copy missed
447	0710102/07794/2020	Rejected	Edelweiss Asset Reconstruction Com Ltd Vs Sachet Infrastructure Pvt. Ltd.	Sec 12(2)	IB/190/PB/2019	Sanjay Bhatt	Pg-20-32 ,37-40 ,45-68,77-93 TRUE COPY SING MISSED
448	0710102/07797/2020	Rejected	Edelweiss Asset Reconstruction Com Ltd Vs Magad Realtors Pvt. Ltd.	Sec 12(2)	C.P. (IB)/169(PB)2019	Sanjay Bhatt	Pg-20-32 ,37-40 ,45-68,77-93 TRUE COPY SING MISSED
449	0710102/07816/2020	Rejected	Kiran Chopra Vs Arvind Chopra	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-262,263 ,269

450	0710102/07795/2020	Rejected	Edelweiss Asset Reconstruction Com Ltd Vs Jamvant Estates Pvt. Ltd.	Sec 12(2)	C.P. (IB)/170(ND)2 019	Sanjay Bhatt	Pg-20-32 ,37-40 ,45-68,77-93 TRUE COPY SING MISSED
451	0710102/07731/2020	Rejected	NARENDER KUMAR SHARMA Vs VALLABH STEEL WEST PVT. LTD.	Interlocutory Application (I.B.C)	CP/IB/107 /PB/2019	Shubho Jana	Pages not clear-58 to 61. Unsign pages-1,62,75 to 79
452	0710102/07831/2020	Rejected	Skootr Global Private Limited Vs Hacxad Infotech Private Limitedca	Interlocutory Application (I.B.C)	CP/IB/195/ND /2019	VARUN SHARMA	Pages not clear-25 to 28,53,82,91 to 125,136,146 to 179,185 to 188,193 to 204,221,224 to 232
453	0710102/07741/2020	Rejected	Sandeep Kr Bhatt Vs Reliance Commercial Finance Ltd.	Interlocutory Application (I.B.C)	CP/IB/1413/N D/2018	Sandeep KR Bhatt	Unsign pages-4 to 7,9 to 47,Pages not clear-36 to 41,45,47
454	0710102/07734/2020	Rejected	Vijender Sharma Vs Rajiv Malik	Interlocutory Application (I.B.C)	CP/IB/1493/PB /2018	NA	Pages cut-46,47,56,57
455	0710102/07739/2020	Rejected	vishnu dutt Vs	Interlocutory Application (I.B.C)	CP/IB/1753/N D/2019	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service
456	0710102/07736/2020	Rejected	Brahm Datt Verma Vs Samridhi Automations Private Limited	Interlocutory Application (I.B.C)	IB/741/ND/20 19	Brahma datt Verma	Proof of service
457	0710102/07827/2020	Rejected	Chandra Prakash Vs Vanshika Securities Services	Interlocutory Application (I.B.C)	CP/IB/1248/N D/PB/2018	Sanyam Saxena	Pages not clear-66,67,111,113
458	0710102/07744/2020	Rejected	Kalra Infradevelopers Private Limited Vs Registrar of Companies	Company Application(Companies Act)	CA/40/252/ND /2019	Aditya Nayyar	Case Type wrong. Only uploading one folder. Memo of party
459	0710102/07843/2020	Rejected	Chandra Prakash Vs Saurabh Vinayak	Interlocutory Application (I.B.C)	CP/IB/1248/PB /2018	Sanyam Saxena	Pages not clear-35 to 44,66,67

460	0710102/07745/2020	Rejected	Chandra Prakash Vs RCB Infracons Pvt Ltd	Interlocutory Application (I.B.C)	CP/IB/1248/PB /2018	Sanyam Saxena	Pages not clear-23,45,73,84 to 86,92 to 95,97,117,118,123,126,133,148,184 ,2206,209 to 216,222 to 232,238,248,253 to 257,261 to 392,394 to 656,670 to 676,682,684,685,693 to 699,702 to 704,706,714,715,722 to 756,777 to 804 to 931,980 to 987,1033 to 1038,1043,1066 to 1094,1096,1128 to1162 to 1177,1217. Urgent Application seperate filling
461	0710102/06570/2020	Rejected	AHUJA EXIMS PRIVATE LIMITED Vs Registrar of Companies Delhi	Sec 252 (3)	FRESH	NIL	Page Not Clear-41
462	0710102/07221/2020	Rejected	Jatinder Singh Vs The Registrar of Companies NCT of Delhi & Haryana	Sec 252 (1)	FRESH	SOURABH GUPTA CS	Translate-103-112
463	0710102/07349/2020	Rejected	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	FRESH	NOOR MOHAMMAD	Translate-141-164 / Income Tax Service DCIT Cell
464	0710102/07598/2020	Rejected	JAZZ ELECTRONICS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3)	FRESH	RAJIV DEWAN	Page Not Clear- 673,793,795,804,805 / STK-7 / Income Tax Service
465	0710102/06712/2020	Rejected	Priority Vendor Technologies Private Limited Vs	Rule 11 of NCLT,Sec. 230-232 - Second Motion	Delay Application	Karanveer Jindal	Case Type Wrong
466	0710102/07869/2020	Rejected	SHARMA KALYPSO PRIVATE LIMITED Vs	Application under any other provisions- IBC	IB- 1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear

467	0710102/07880/2020	Rejected	Arun Singhal Sole Proprietor of North India Steel Vs HIMSKAF SYSTEMS PVT. LTD.	Rule 11 of NCLT	IB-670/ND/2020	NARESH KUMAR SJVANI	vakalatnama missing
468	0710102/07887/2020	Rejected	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA	Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear
469	0710102/07894/2020	Rejected	Chandra Prakash Vs Savita Yadav	Sec 66(1)	IB-1248/PB/2018	Sanyam Saxena	Page 84 not clear
470	0710102/07625/2020	Rejected	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED	APPLICATION ANY UNDER PROVISION	(IB)/2187(ND) 2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404 , pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300-7310 not clear
471	710102069002020	Rejected	CS Satyadevi Alamuri Vs. Kerala Water Authority	19(2)	C.P. (IB)/1721(PB) 2019	Bhavana Duhoon	proof of service not clear,pg-26 not clear,pagination
472	710102069192020	Rejected	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Rule 11 of NCLT	Appeal/44/252 (ND)2020	Narayan Kumar Jha	supporting affidavit,Income tax servivce.
473	710102075732020	Rejected	SARVESH KASHYAP resolution professional Vs. SSR TOWNSHIP PVT LTD	Sec 30	C.P. (IB)/17(ND)20 19	Sameer Rastogi	pg-36(a) advocate sign missed,pg-237,252 repeated,pg-383 not clear

474	710102072312020	Rejected	MR. DHARUV RANJAN VERMA & ORS. Vs. M/S THREE C SHELTERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	C.P. (IB)/2988(ND) 2019	ASMITA CHUUDHARY	Affidavits of back date,pg-136,416,450,451,454-456,457,473,505,506,520,521,523,526,586-595,598,599G,599H,600-618,688,689,694-700,704,706,712,713,951,1010,1012,1015,1016,1019,1020,1024,1027,1057,1085,1086,1089-1109,1450,1451 not clear,pg-930, repeated,pg-1002,1003,1005,1443 font small
475	710102077382020	Rejected	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekar an	Main case number wrong in file,pg-7 overwriting
476	710102077372020	Rejected	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekar an	main case number wrong in file,pg-5 overwriting,proof of service wrong upload
477	710102077612020	Rejected	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	C.P. (IB)/17(ND)2019	upasana chandrashekar an	main case number wrong in file,
478	0710102/07877/2020	Rejected	davendra kumar Vs deltos infra private limited	Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed

479	0710102078952020	Rejected	DAULAT INFRASTRUCTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	COMPANY APPEAL NO. 278 /252/ND/ 2020	HIMANSHU HARBOLA	Income Service Missing
480	0710102/07820/2020	Rejected	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	RULE 11 NCLT 2016	(IB)/1367(PB) 2018	PULKIT DEORA	156-159 NOT CLEAR
481	0710102/07796/2020	Rejected	EDELWEISS ASSET RECONSTRUCTION COM LTD Vs. SAMEEKSHA ESTATES PVT. LTD.	SEC(12)	(IB)/191(PB)2 019	SANJAY BHATT	36-54 FONT SMALL
482	0710102/07800/2020	Rejected	SANJAY DHAWAN Vs. M/S PIYUSH COLONISERS LTD	SEC 60(5)	C.P. (IB)/449(PB)2 019	ANAND SHANKAR JHA	OBJECTION 214-243 PAGES CUT
483	0710102/07889/2020	Rejected	Mohd Nazim Khan Vs Guneet Bhasin	Sec 66(1)	IB- 889/ND/2019	NA	True copy missing
484	0710102/07893/2020	Rejected	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA	Sec 60(5)	IB- 2130/ND/2019	Ranjan Grover	Page- 12 to 17 & 31 not clear
485	0710102/07873/2020	Rejected	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD	Rule 11 of NCLT	IB- 420/ND/2017	NALINI	True copy and sign missed
486	0710102/07868/2020	Rejected	WELCUT DEVICES PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF FINANCE DEPARTMENT	Rule 11 of NCLT	CP/1027(ND)2 019	Rahul Bhardawaj	, 1-4 NOT CLEAR AND 19-20
487	710000074832020	Rejected	IDBI Bank Limited Vs. Resolution	Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama
488	710000073862020	Rejected	Radhika Sankaran	Caveat Application	Caveat- Application		No Index, No Vakaltnama, No Advance Services

489	710102079012020	Rejected	SHREE SHYAM PULP AND BOARD MILLS LTD. Vs. UCO BANK	Application under any other provisions-IBC	IB-386 (PB)/2018	AMAN VACHHER	true copy and sign missed.
490	710102072882020	Rejected	Mohd Nazim Khan Vs. State Bank of India	Section 74	C.P. (IB)/2122(ND)2019	MOHD. NAZIM KHAN	Wrong section,service to all respondent
491	710102075282020	Rejected	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	Rule 11 of NCLT, 2016	C.P. (IB)/300(PB)2020	J SAGAR ASSOCIATES	pg not clear 26,37-38,40,186-190 FONT SMALL,WRONG PAGE NUMBERING AFTER 221
492	710102070582020	Rejected	DIRECT RESOURCE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT, 2016	APPEAL/882/252/ND/2019	Sourav Sharma	SIGN ON APPLICATION
493	710102068402020	Rejected	CHANDRA PRAKASH Vs. KAPIL DEV REHANI	Sec 66(1)	C.P. (IB)/1248(PB)2018	Sanyam Saxena	PG-69 NOT CLEAR
494	710102077572020	Rejected	Amanpreet Singh Bawa Vs. Harmandeep Singh Khurana	Rule 11 of NCLT	CP/75/241-242(ND)2019	KETAN MADAN	APPLICATION NOT SIGN
495	710102074572020	Rejected	Shravan Kumar Vishnoi (Resolution Professional) M/s. RS Ingot and Billet Private Limited Vs. CENTRAL BANK OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	(IB)-274(PB)/2019	VINOD KR CHAURASIA	PG-139 CUT,PG-165-175 TRUE COPY AND SIGN MISSED,PG-186,200 FONT SMALL

496	710102074562020	Rejected	Shravan Kumar Vishnoi (Resolution Professional) M/s. Abhinav Steels And Power Limited IP Registration No.IBBI/IPA-002/IP-N00040/2016-2017/10079 Vs. CENTRAL BANK OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	(IB)-275(ND)/2019	VINOD KUMAR CHAURASIA	WRONG CASE TYPE,PG-205,218 FONT SMALL
497	710102077292020	Rejected	Dhiraj Goel Vs. Anil Matta	Sec 60(5)	C.P. (IB)/995(ND)2018	Nikunj Hurria	ADVOCATE SIGN MISSED IN STARTING PAGE,PG-31,89-93 NOT CLEAR,PG-51-52,80 FONT SMALL
498	0710102/07803/2020	Rejected	Alluri Sitarama Raju Vs Chiron Infratech Private Limited	Sec. 241(1)		Rajat Sehgal	Breif Synopsis / Council Signature In Index / Prayer Not Sign & Detail Fill Page-30 / Page Not Clear-114.277
499	0710102/07810/2020	Rejected	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body		deepti grover khanna	Page Not Clear-17,88 / Blur-44,62,83,116-126 / Double Page Wrong Number -78-79 / Master Data
500	0710102/07841/2020	Rejected	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		SUMESH DHAWAN	Breif Synopsis / List Of Date & Events / Page Not Clear-22-29,31-40,47-57,59-397 / Master Data / Income Tax Service DCIT Cell
501	0710102/07835/2020	Rejected	Mrs. Radhika Byrn Vs Registrar of Companies NCT of Delhi and Haryana	Sec 252 (3)		PAWAN SHARMA	Case Type Wrong / Missing-23 / Page Not Clear-35,72,79,100-108,120,121,123,131,133,134,138,141,144,145,148,156,180,187,189, / Page Cut-96
502	0710102/07855/2020	Rejected	Goodpack India Private Limited Vs	Sec 252 (1)		RAJEEV KUMAR	Page Not Clear-18 / STK-7 COMPANY NAME LONG LIST -23-421 / Income Tax Service DCIT Cell

503	0710102/07852/2020	Rejected	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature
504	0710102/07879/2020	Rejected	PRADEEP KUMAR JAIN Vs VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		Ashutosh Gupta	Page Not Clear- 135,137,139,140,142,
505	0710102/07839/2020	Rejected	Oswal exports pvt ltd Vs oswal exports pvt ltd	Sec. 230-232, Sec 234		aaryan sharma	Case Type Wrong / Every Pages Sign-1-100 / Pages Not Clear-131-165,184,190-193,208,582, / wrong page-after-448 / All Affidavit Verified Date Not Mention / Missing Pg-1041 / Valuation Report
506	0710102/07812/2020	Rejected	NETAQUILA SOLUTIONS PRIVATE LIMITED Vs	Sub-section (l) of section 230		AMIT AGRAWAL	Council Detail / Missing-39 /Page Cut-56,163,212 / Company Master Data
507	0710102/07828/2020	Rejected	Spirited Auto Cars (I) Limited Vs	Sec. 230-232 - Second Motion		VATSALA RAI	Every Pages Sign-285-293,264,270
508	0710102/07891/2020	Rejected	Bharti Airtel Limited Vs	Sec. 230-232 - Second Motion		Tanmay Sharma	File Not Properly Uploaded
509	0710102/07585/2020 Refiled	Rejected	SPIKE ORGANICS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)		RASHMI JAIN	No Full True copy and Advance Service of income Tax
510	0710102/07582/2020 Refiled	Rejected	LORDS ABN LIMITED Vs REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1) - By Government Body		RASHMI JAIN	income Tax Service , page Not Clear 18,27 ,28,37,43,44,45,47,50& Fees Not PAID and wrong section selected and no Full True Copy E Stamp & Affidavit Date Mismatched

511	0710102/07086/2020 Refiled	Rejected	EDGE MEDICAL SOLUTIONS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)		SHIKHA GUPTA	No Index, No Brief Synopsis No Memo of Parties, No List of Dates Event, No Continue Pagination, No Income Tax Service, No Council Details
512	0710102/07656/2020 Refiled	Rejected	GDS Valuetech Private Limited Vs ROC DELHI	Sec 252 (1)		Pranab Prakash	Case Type Wrong / Income Tax Service /
513	0710102/07673/2020 Refiled	Rejected	ALLIED MOBILIER DESIGNS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)		MAURYA VIJAY CHANDRA	Page 15 Wrong Arrange
						 Samendra Shukla Assistant Registrar	